

Minister in his reply is the requirement this year or for the entire remaining period of the Plan?

Mr. Deputy-Speaker: He has replied to that already.

Shri Satish Chandra: 2.3 million tons are the requirement for the remaining years of the Plan.

Shri Panigrahi: May I know whether the quantity of iron which is required for the cottage industries sector has also been taken into consideration?

Shri Satish Chandra: No. A separate quota is allotted for that purpose to the Development Commissioner of Small Scale Industries and also to various States. The small scale industries borne on the register of the Development Commissioner get their quota from him. Those which are not borne on the register, i.e., still smaller units, get their quota direct from the State Governments which are again given a bulk quota.

Shri Bimal Ghose: May I seek a clarification? The availability from indigenous sources appear to be 39 lakh tons over the next three years. The requirement of the organised sector is 23 lakh tons. What is the overall requirement, because the Minister said that there would be a shortage?

Shri Satish Chandra: The overall requirement for engineering industries in the current year is about 9 lakh tons. But quotas are given by various agencies. For example, the Railways, Defence and Irrigation and Power have got their separate quota, and if the work is done for them, they distribute the steel quota to the factories.

Shri Nath Pal: May I know what is the quantity and value of structural steel that will be imported during the remaining years of the Five Year Plan?

Shri Satish Chandra: I require separate notice.

Some Hon. Members rose—

Mr. Deputy-Speaker: The larger the number of questions allowed, the larger will be the number of questions that will arise. What should I do? Next question.

Training and Production Centres for Flaying Hides

*1442. **Shri R. C. Majhi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that model training and production centres for hide flaying, curing carcass have been established at Lucknow and in Delhi; and

(b) if so, how many students will be admitted every year?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). A statement is laid on the Table of the Sabha.

Statement

A Training-cum-Production centre is being run at Lucknow by the State Government of Uttar Pradesh. The Centre is equipped to train 60 candidates in a year.

2. According to a scheme which is being implemented by the Delhi Administration, arrangements have been made with a Co-operative Society for training local flayers. At this place, arrangements exist for training approximately 40 flayers in a year. 38 local flayers have so far been trained under this scheme.

3. At Delhi, a Training Centre will start functioning shortly with assistance given by the Khadi and Village Industries Commission. The Centre is expected to train 180 candidates per year. A centre for flaying and carcass recovery has also been set up in Delhi with financial assistance from the former All-India Khadi and Village Industries Board.

Shri R. C. Majhi: What is the total estimated cost of the scheme and how much is borne by the Centre?

Shri Satish Chandra: There is a training-cum-production centre being run by the U.P. Government at Lucknow. Two schemes have been sanctioned at Delhi, assistance for which is being given by the Khadi and Village Industries Commission.

Mr. Deputy-Speaker: He wanted an estimate of the cost and how much was borne by the Centre and how much by the State.

Shri Satish Chandra: The Central Government as such do not give any assistance. It is the Khadi and Village Industries Commission which gives this assistance.

Shri R. C. Majhi: How is selection of candidates made?

Shri Satish Chandra: The two co-operative societies which are running these centres at Delhi make their own selection. As far as the Lucknow centre is concerned, it is done by the Directorate of Industries of the U.P. Government.

Shri B. K. Gaikwad: What are the qualifications for students to get admission in such centres?

Shri Satish Chandra: All the qualifications etc. are prescribed by these agencies—the co-operative society or State Government which run the centres. They approach the Khadi and Village Industries Commission for assistance, which is given. Suitable qualifications are prescribed by the co-operative societies in Delhi. We do not know about it.

Mr. M. R. Krishna: May I know the total number of such training institutes in the country, particularly in Andhra Pradesh, and what financial assistance is being given to people who get training to start their own business?

Shri Satish Chandra: If the hon. Member looks into the statement I have placed on the Table, he will find that there are only three such training institutions which have been given aid by the Khadi Commission.

Shri S. M. Banerjee: Kanpur being one of the biggest labour centres, may I know why it has been excluded and why no such centre has been started there especially as Kanpur is a hide flaying centre?

Shri Satish Chandra: I know Kanpur as a centre for tanning and manufacture of leather goods. I do not know that Kanpur is centre for flaying of hides.

Shri N. R. Munisamy: May I know if any special preference is shown to professionals?

Shri Satish Chandra: Naturally for this training only those people who are engaged in the profession shall be admitted.

Shri Venkatasubbalah: May I know whether first preference is given to such of the candidates who are being recommended for training by the Cottage Industries Co-operative Societies?

Shri Satish Chandra: The two centres in which the Khadi Commission has given assistance are the co-operative societies. One is run by the U.P. Government.

Nahan Foundry (Private) Ltd.

*1443. **Shri Subodh Hansda:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Report of the Expert Committee appointed to survey the manufacturing capacity of the Nahan Foundry (Private) Ltd. and also to explore the possibility of modernising it has been examined by Government;

(b) if so, whether all the recommendations have been accepted by Government; and

(c) the recommendations which have since been implemented?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 17.]